

ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table:—

- I (i) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), Notification No. G.S.R. 672 (E), dated the 19th September, 2019, publishing the Union Public Service Commission (Exemption from Consultation), Third Amendment, Regulations, 2019, under clause (5) of article 320 of the Constitution of India.
[Placed in Library. *See* No. L.T. 753/17/19]
- (ii) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification No. G.S.R. 810 (E), dated the 24th October, 2019, publishing the Right to Information (Term of Office, Salaries, Allowances and Other Terms and Conditions of Service of Chief Information Commissioner, Information Commissioners in the Central Information Commission, State Chief Information Commissioner, and State Information Commissioner in the State Information Commission) Rules, 2019, under sub-section (1) of Section 29 of the Right to Information Act, 2005.
[Placed in Library. *See* No. L.T. 754/17/19]
- II. A copy (in English and Hindi) of the Annual Report of the Central Information Commission (CIC), New Delhi, for the year 2018-19, under sub-section (4) of Section 25 of the Right to Information Act, 2005.
[Placed in Library. *See* No. L.T. 1463A/17/19]

I Report and Accounts (2017-18) of IISER, Mohali and related papers.

II Reports and Accounts (2014-15, 2015-16, 2016-17 and 2017-18) of RMSA of various States.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT; THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): Sir, I lay on the Table:—

- I.(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology, Science Education and Research Act, 2007:—
- (a) Annual Report of the Indian Institute of Science Education and Research (USER), Mohali, for the year 2017-18.

- (b) Annual Accounts of the Indian Institute of Science Education and Research (USER), Mohali, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- [Placed in Library. *See* No. L.T. 788/17/19]
- II. A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Telangana, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 792/17/19]
- (ii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Telangana, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 792/17/19]
- (iii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Telangana, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 792/17/19]
- (iv) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Maharashtra, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 791/17/19]
- (v) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Maharashtra, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. See No. L.T. 791/17/19]
- (vi) (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bihar, for the year 2017-18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. See No. L.T. 935/17/19]

STATEMENT BY MINISTER**Status of implementation of recommendations/observations contained in the Fiftieth Report of the Department-related Parliamentary Standing Committee on Information Technology**

मानव संसाधन विकास मंत्रालय में राज्य मंत्री; संचार मंत्रालय में राज्य मंत्री; इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री धोत्रे संजय शामराव): माननीय सभापति महोदय, मैं दूरसंचार विभाग से संबंधित "भारतनेट के कार्यान्वयन में प्रगति" के संबंध में विभाग संबंधित सूचना और प्रौद्योगिकी संबंधी संसदीय स्थायी समिति के पचासवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक विवरण सभापटल पर रखता हूँ।

MESSAGE FROM LOK SABHA**The Chit Funds (Amendment) Bill, 2019**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Chit Funds